## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1245/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES:

Bell Finvest (India) Limited

V/s.

Avance Logistics & Trading India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME	DESIGNATION	SIGNATURE
1. VINITH MEHTA	Connel-for Positioner.	
2. G-ANIRVOH	DOV. fei	1
PURVSONDOMON	Petitioner	1
3 AJAY M. ANTARKAR	AR for Resp	Amprostakin
4 Aon MDemple	PCS	And
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## -2-<u>ORDER</u> <u>CP 1245/I&BC/NCLT/MB/MAH/2017</u>

For want of time, by consent of both the parties, adjourned to **04.09.2017**.

Sd/- ::

BHASKARA PANTULA MOHAN

Member (Judicial)

22.08.2017

ug

, Sd/-

M.K. SHRAWAT Member (Judicial)